

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **11.02.2025** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 48/2025 For Exemption IA No. 177/2025 Delay in refiling IA No. 178/2025 For Urgent listing IA No. 179/2025 For Stay IA No. 180/2025	Religare Finvest Ltd. Vs N. Kumar, RP of Sheltrex Developers Pvt. Ltd. & 2 Ors.	Mr. Ashwin Shanbhag	

For Defects/Rectification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 60/2025 Delay in refiling IA No. 210/2025 To dispense with IA No. 211/2025 (With defects)	Assistant Commissioner Vs Ramela Rangasamy & Anr.	Mr. B Vijay	

For Orders/Clarifications

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 233/2021 For Stay IA No. 487/2021	Subbaraya Ananthar Durairaju, Suspended Managing Director & Shareholder of Subhashri Bio Energies Pvt. Ltd. Vs Indian Overseas Bank Specialised Asset Recovery Management Branch & 2 Ors.	Mr. J Vinoth	Ms. Ananda Gomathy R1 Mr. G Kalyan Jhabakh R3
4.	Comp App (AT) (CH) (Ins) No. 323/2023	RBJ Blue Star Enterprises Vs Gonugunta Madhusudhana Rao	Mr. G Nandagopal	Mr. Pranava Charan

5.	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd. Vs The Liquidator, Biodiversity Conservation (India) Pvt. Ltd. & Anr.	Ms. Shristi Widge	M/s Link Legal Ms. Pooja Mahajan R2
6.	IA No. 48/2025 (For Clarification) in Comp App (AT) (CH) (Ins) No. 103/2022 For Stay IA No.238/2022 For Exemption IA No.239/2022	Bandla Ganesh Babu Vs Raghu Babu Gunturu & 2 Ors	Mr. Nithin Chowdary Pavuluri	Mr. VVSN Raju-R1 Mr. Varun Srinivasan R2 Ms. Mummaneni Vazra Laxmi- R3
7.	IA No. 1109/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 407/2024 For Stay IA No. 1108/2024 For Exemption IA No. 1110/2024	Sumit Binani RP, KSK Mahanadi Power Company Ltd. Vs Water Resource Department, The Executive Engineer & Anr.	Mr. Allwin Godwin	Mr. Atul Jha
8.	Comp App (AT) (CH) (Ins) No. 479/2024 For Stay IA No. 1318/2024 For Condone Delay IA No. 69/2025	Nakshatra Feeds India Ltd. Vs Dantu Indu Sekhar RP of Nexus Feeds Ltd.	Mr. RS Sravan Kumar	
9.	Comp App (AT) (CH) (Ins) No. 07/2025 For Exemption IA No. 45 & 46/2025 For Stay IA No. 47/2025	Kurien Thomas Suspended Director of Koravampady Estates Enterprises Pvt. Ltd. Vs The South Indian Bank Ltd & Anr.	Mr. Ajesh Kumar S	Mr. ML Ganesh- R1
10.	IA No. 1314/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 477/2024 For Stay IA No. 1315/2024	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Proteins Pvt. Ltd.	Mr.S Sathiyarayanan	
11.	IA No. 121/2025 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 32/2025 For Stay IA No. 120/2025	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Grains and Mills Pvt. Ltd. WITH	Mr.S Sathiyarayanan	
12.	IA No. 123/2025 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 33/2025 For Stay IA No. 122/2025	Bank of India Vs Immaneni Eswara Rao Liquidator of Nithin Grains and Mills Pvt. Ltd.	Mr.S Sathiyarayanan	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Restoration No. 1/2025 in TA (AT) No. 211/2021 (CA (AT) (Ins) No.1424/2019) For Condone Delay IA No. 148/2025	Western Coalfields Ltd Vs Sai Wardha Power Generation Ltd & 3 Ors.	Mr. Keerthikiran Murali	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 51/2024 For Stay IA No. 151/2024 For Exemption IA No. 150/2024	Navalmaruk Services India Pvt. Ltd. Vs Ritesh Prakash Adatiya, RP of Navalmar Shipping (India) Pvt.Ltd. & 2 Ors. WITH	Mr. Salim A Inamdar	Mr. Abhijit Atur R1 Ms. Amrita Jain R2, R3
15.	TA (AT) No. 1/2024 (CA (AT) (Ins) No. 194/2024 For Stay IA No. 646/2024 For Exemption IA No. 647 & 648/2024)	Navalmaruk Services India Pvt. Ltd. & Anr. Vs Joseph Jayananda, Suspended Director of Navalmar Shipping (India) Pvt. Ltd. & 3 Ors. WITH	Mr. Salim A Inamdar	Ms. Amrita Jain R1 & R2
16.	Comp App (AT) (CH) (Ins) No. 88/2024 For Stay IA No. 247/2024 For Exemption IA No. 249/2024	Ritesh Prakash Adatiya, RP of Navalmar Shipping (India) Pvt. Ltd. Vs Navalmaruk Services India Pvt. Ltd. & 2 Ors.	Mr. Abhijit Atur	Mr. Salim A Inamdar R1 Ms. Amrita Jain R3
17.	Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No. 430/2024	MEIL-GAYATRI-ZVSITT (Consortium) Vs Guru Raghavendra Infrastructures & 2 Ors. WITH	Mr. Arjun Suresh	Mr. Pogulakonda Pratap- R1 Mr. VK Sajith- R2
18.	Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024	MEIL-GAYATRI-ZVSITT (Consortium) Vs Sri Krishna Engineering Company & 2 Ors.	Mr. Arjun Suresh	Mr. VVSN Raju- R1 Mr. VK Sajith-R2
19.	Comp App (AT) (CH) (Ins) No. 340/2024 For Exemption IA No, 924/2024 For Stay IA No. 925/2024 For Direction IA No. 926/2024	T. Jayamohan Vs State Bank of India, SAMB WITH	Mr. DO Kaviyanathan	Mr. R Sugumaran
20.	Comp App (AT) (CH) (Ins) No. 341/2024 For Direction IA No. 927/2024 For Stay IA No. 928/2024 For Exemption IA No. 929/2024	T. Jayananth Vs State Bank of India, SAMB	Mr. DO Kaviyanathan	Mr. R Sugumaran

21.	Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No. 1213 & 1215/2024 For Stay IA No. 1216/2024	A. Maheshwaran Ex- Managing Director, Shree Vaishnodevi Mills Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & Anr. WITH	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana- R1
22.	Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024	A. Maheshwaran Ex- Managing Director, Shree Vaishnodevi Mills Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & Anr	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana
23.	Comp App (AT) (CH) No. 39/2024 For Urgent Hearing IA No. 696/2024 For Stay IA No. 697/2024	S P Velumani & Anr. Vs Magnum Spinning Mills India Pvt Ltd & 6 Ors.	Ms. S Manjula Devi	Mr. R Vidhya Shankar R1-R7
24.	Comp App (AT) (CH) (Ins) No. 60/2024 For Direction IA No. 186/2024	Rajender Prasad Tak, Liquidator of KVK Nilachal Power Pvt. Ltd. Vs Mahanadi Coal Field Ltd. & Anr.	Mr. Abhishek Anand	Mr. Kishore Balasubramanian R1 Mr. Surya Teja SS Nalla- R2
25.	Comp App (AT) (CH) (Ins) No. 336/2024 For Stay IA No. 914/2024	Nakshatra Feeds India Pvt. Ltd. Rep by its Authorised Rep Gopi Reddy Vs Dantu Indu Sekhar, RP, Nexus Feeds Ltd.	Mr. Avinash Krishnan Ravi	Ms. Mumaneni Vazra Laxmi
26.	Comp App (AT) (CH) (Ins) No. 451/2024	The Commercial Taxes and Registration Dept. Govt. of Tamil Nadu Rep by Assistant Commissioner, Pudukkottai Vs Mathur Sabapathy Viswanathan Official Liquidator of Surya Balaji Steels Pvt. Ltd.	Mr. B Vijay	Mr. V Manivannan
27.	Comp App (AT) (CH) (Ins) No. 13/2025 For Stay IA No. 70/2025	IDBI Bank Ltd. Vs Central Bank of India & Anr.	Mr. Varun Srinivasan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 185/2023	Aditya Kedia & Anr. Vs Southern Power Distribution Company of Telangana Limited & 7 Ors. WITH	Mr. Arun C Mohan	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 Mr.Y Suryanarayana R7

29.	Comp App (AT) (CH) (Ins) No. 200/2023	Reactive Metals of India Pvt. Ltd. & Anr. Vs Southern Power Distribution Company of Telangana Ltd. & 7 Ors. WITH	Mr. Y Suryanarayana	Mr. Adithya Reddy R1 Mr. D Narendar Naik R3- R5 R7 Mr. Arun C Mohan R6 R8
30.	Comp App (AT) (CH) (Ins) No. 228/2023	Shiv Ratan Pareek & Anr. Vs Southern Power Distribution Company of Telangana Ltd.& 7 Ors.	Mr. D Narendar Naik	Mr. Adithya Reddy R1 Mr. Arun C Mohan R3 R4 Mr. Y Suryanarayana R5
31.	Comp App (AT) (CH) (Ins) No.199/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd. WITH	Mr. Udayarika Rangarajan	Mr. G Kalyan Jhabakh
32.	Comp App (AT) (CH) (Ins) No. 201/2021	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarika Rangarajan	Mr. G Kalyan Jhabakh
33.	TA (AT) No. 173/2021 (CA (AT) (Ins) No. 606/2020 For Stay IA No. 1619/2020 For Exemption IA No. 1620/2020)	Sepco Electric Power Construction Corporation Vs Sumit Binani, IRP of KSK Mahanadi Power Company Ltd. & 2 Ors	M/s Archeus Law	Shardul Amarchand Mangaldas & Co-R1
34.	Comp App (AT) (CH) No. 08/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 3 Ors.	Mr. Manuel Anand	M/s Gupta & Ravi – R1- R3
35.	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Babu George Vs The Kerala State Cooperative Bank Ltd. Rep by its General Manager	Mr. KS Jeyaganeshan	Mr. Gilbert George Correya
36.	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022	Urban Infrastructure Trustees Limited Vs Ozone Propex Pvt Ltd.	Mr. K Gowtham Kumar	Mr. Vinod Kumar
37.	Comp App (AT) (CH) (Ins) No. 382/2022 To Dispense with IA No. 898/2022	Decan Mining Syndicate Pvt. Ltd. Vs Shivadutt Bannanje & Anr.	Mr. Aravind AS	Mr. Anant Merathia R1 Mr. Thriyambak J Kannan- R2
38.	Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 & 433/2024 For Interim Injunction IA No.1076/2023 For Urgent Hearing IA No.1077/2023 & 469/2024	Sriharan Sripathmanathan Rep by E.Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors	Ms. J Parimalam	King & Partridge - R1- R4, R7 Ms. C Keerthana- R6
39.	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023	Goda Ganesh, Suspended Director of Barasat Krishnagar Expressways Ltd Vs State Bank of India & Anr.	Mr. Sandeep Bajaj	Mr. R Sugumaran- R1 Ms. MS Mano Ranjani- R2

40.	Comp App (AT) (CH) No. 13/2024	BRS Health and Research Institute Pvt. Ltd. Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors.	Mr. K Gaurav Kumar, CS	Ms. I. Kalaivani, PCS R1-R3
41.	Comp App (AT) (CH) (Ins) No. 30/2024 For Directions IA No. 97/2024	Canara Bank Rep by Chief Manager Vs R Aravindakshan Nair, Liquidator of Lakeview Ayurvedic Resorts and Research Centre Pvt. Ltd.	Mr. Harikumar G Nair	Mr. Jerin Asher Sojan

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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch WITH	Mr. Sriram Venkatavaradan	Mr. Pranava Charan
43.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No. 553/2024	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr. Sriram Venkatavaradan	Mr. Pranava Charan

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID: vcnclatchennai5@gmail.com**

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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